

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.203 - IA/383(AHM)2023
In
CP(IB) 39 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Hardik Fakirchand Shah Proprietor of Cotton Hub
V/s
Male Squareretails Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the RP :Mr. Lokesh Malik, Ld. Adv. a.w. Ms. Shalya Agarwal, Ld.
Adv. & Ms. Swechcha Mishra, Ld. Adv.
For the Respondent :

ORDER

Due to paucity of time, since the Hon'ble Member (J) is holding Special Bench in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 12.03.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)